

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA

UNSTARRED QUESTION NO. : 1073
(TO BE ANSWERED ON THE 5th February 2026)

OPERATIONALISATION OF AMBALA CIVIL AIRPORT

1073. SHRI VARUN CHAUDHRY
Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the terminal building at Ambala Civil Airport of Haryana has been constructed in accordance with prescribed airport regulatory norms and if so, the details thereof along with the passenger handling capacity of the terminal building;
- (b) whether the Government is aware that the State Government of Haryana has applied for an aerodrome licence and if so, the expected timeline for grant of the said licence;
- (c) the provisional number of apron bays available for commercial aircraft;
- (d) the time by which Ambala Civil Airport is likely to be operationalised;
- (e) the total strength and ranking of personnel posted at the Ambala civil terminal building; and
- (f) the details of infrastructure works still pending for operationalisation of flights?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (f): Ambala Airport is owned by the Indian Air Force (IAF), where the Government of Haryana is developing a civil enclave. The airport was identified for development under the UDAN Scheme and an amount of Rs 25 crores was sanctioned for its development. AAI is responsible for the operation and Maintenance of Ambala Airport as per the O&M Agreement dated 17.03.2025.

Under UDAN 4.2, the RCS route Ambala-Srinagar-Ambala was awarded to FlyBig for operation with a 19-seater aircraft. The route now stands novated to Skyhop Aviation Private Limited, which is in the process of fulfilling regulatory and operational requirements, and flight operations are expected after completion of these prerequisites and operational readiness of the airport.

Development works of the airport have been completed and security approval is in progress. The apron belongs to the Indian Air Force (IAF), out of which one apron bay can be utilized for commercial aircraft operations. As Ambala Airport is a civil enclave, aerodrome licensing from DGCA is not applicable.
